POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

iPOWER SOLUTIONS INDIA LIMITED

Registered Office: #9/5, IInd Floor, II Main Road, Karpagam Gardens, Adyar, Chennai - 600 020.
(**Tel. No.** +91-44-24910871; **Fax No.** +91-44-24914503; **Email:** info@ipwrs.com; **Web:** www.ipwrs.com)

This Post Offer Public Announcement (**"P.A."**) is being issued by **Systematix Corporate Services Limited** ("the Manager to the Offer") for the attention of the equity shareholders of **iPower Solutions India Limited** (herein after referred as **"iPSL or the Target Company"**) and is in continuation of and shall be read in conjunction with the original Public Announcement dated December 21, 2009, Corrigendum to the Public Announcement dated May 29, 2010 and the Letter of Offer dated May 28, 2010 (**"the Letter of Offer"**) issued or sent to the equity shareholders pursuant to Regulation 10 and 12 and in compliance with **Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997** and subsequent amendments thereto (**"the Regulations"**) by **Mr. Ram N. Ramamurthy** (hereinafter referred to as **'the Acquirer'**) to acquire upto 8,89,800 equity shares of Rs. 10/- each representing 20% of the voting capital of the Target Company at a price of **Rs. 5.75/-** (Rupees Five and Paise Seventy-Five Only) (**"Offer Price"**) payable in cash are as under:

1.	Name of the Target Company	**IPOWER SOLUTIONS INDIA LIMITED**			
2.	Name and Address of the Acquirer	**MR. RAM N. RAMAMURTHY** 200, MARKET EDDY, TEXAS 76524, USA			
3.	Name of Manager to the Offer	**SYSTEMATIX CORPORATE SERVICES LIMITED**			
4.	Name of Registrar to the Offer	**CAMEO CORPORATE SERVICES LIMITED**			
5.	Offer details a) Date of Opening of the Offer b) Date of Closing of the Offer	**JUNE 4, 2010** (FRIDAY) **JUNE 23, 2010** (WEDNESDAY)			
6.	Details of the acquisition:	**Proposed in the Offer**		**Actuals**	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 5.75/- per share Not Applicable		Rs. 5.75/- per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer before MOU/P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	29,92,258	67.26	Nil*	Nil*
(iv)	Shares acquired in the Open Offer	8,89,800	20.00	Nil	Nil
(v)	Size of the Open Offer (No.of shares multiplied by Offer Price per Share)	Rs. 51,16,350/-		Rs. 0.00	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	38,82,058	87.26%	Nil	Nil
(viii)	Pre & Post Offer Shareholding of Public	**Pre Offer** 14,53,492 (32.67%)	**Post Offer** 5,63,692 (12.67%)	**Pre Offer** 14,53,492 (32.67%)	**Post Offer** 14,53,492 (32.67%)
7.	Status of Escrow Account	Not released till date.			
8.	Payment of Interest, if any	Not Applicable.			
9.	Status of Investor Compliances received, if any	Nil			

*The Seller and the Acquirer have not honoured the terms and conditions of ESPA dated December 15, 2009 and the observations made by SEBI vide their letter dated May 21, 2010. The ESPA is terminated by the Seller on July 14, 2010 and subsequently the Sale Shares are not transferred to the Acquirer.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this announcement and also for the obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

SYSTEMATIX GROUP™
Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED
SEBI Registration No.: INM000004224
J.K. Somani Building, 2nd Floor, Mumbai Samachar Marg,
British Hotel Lane, Fort, Mumbai - 400 001.
Tel. No.: 91-22-30298281/80; 91-22-66198281/80.
Fax No.: 91-22-30298029; 91-22-66198029
Email: investor@systematixgroup.in
Contact Person: Mr. Hari Surya / Mr. Amit Kumar

Place: Mumbai **Date: July 16, 2010.**

27 (H) X 12 (W)